

As per the recommendations of the EFC meeting of National Tobacco Control Programme (NTCP) held on Third March, 2009 all project regarding alternative livelihoods to people engaged in tobacco sector should be taken up by Ministry of Rural Development through their ongoing programme like Swarnjayanti Gram Swarozgar Yojana (SGSY) and other similar schemes rather than be piloted by MoH&FW.

(e) Does not arise.

Emergency Management and Research Institute

220. SHRI M.V. MYSURA REDDY:
SHRI NANDAMURI HARIKRISHNA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of States in which Emergency Management and Research Institute (EMRI) services run in the country; State-wise;

(b) whether it is a fact that the Report of the National Health Systems Resource Centre clearly points out lack of Transparency with this model, particularly with regard to finances;

(c) if so, the details of the study carried out by NHSRC;

(d) whether it is a fact that the States are using NRHM funds for this programme;

(e) if so, whether the States have taken prior permission from the Government of India; and

(f) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The GVK Emergency Management and Research Institute (EMRI) services are presently available in nine states namely Andhra Pradesh, Gujarat, Uttarakhand, Goa, Rajasthan, Tamil Nadu, Karnataka, Assam and Meghalaya.

A study of EMRI conducted in Andhra Pradesh, Gujarat and Rajasthan by National Health Systems Resource Centre (NHSRC) has in its finding appreciated the efficiency and quality of services by EMRI which has led to its utilization in more than 85% of the Medical Emergencies in some of the States. However, it has suggested some areas of improvements including financial management. The findings of study have been shared with the respective States.

(c) The details of the study carried out by NHSRC are available on this Ministry's official web-site i.e. www.mohfw.nic.in.

(d) to (e) Yes, Sir. Under National Rural Health Mission (NRHM), funds are released to State/UT Governments for ambulance services and other emergency response mechanisms. In some cases, State Governments have preferred to operate ambulance services run by their own facilities. In other cases, the State Governments have chosen to provide emergency response services through the PPP route. In both these cases, funds have been released to State Governments as per their requests under the NRHM.

(f) Does not arise.

Use of metals in cosmetics

221. SHRI N.R. GOVINDARAJAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a study conducted by the Delhi Institute of Pharmaceutical Science and Research states that most of the branded companies are using copper, lead and other chemicals in more than the specified quantity in various cosmetics like, Shampoo, hair dye, powder and lipstick which cause various diseases including cancer;

(b) if so, the details thereof;

(c) whether Government has any proposal to constitute an agency to monitor the cosmetic manufacturing companies to control quality; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. A private study conducted by a group has made claims that certain cosmetic products available in the country, contain higher amount of copper, lead and other heavy metals.

(c) and (d) Under the Drugs and Cosmetics Rules, Licensing authorities appointed by the State Governments grant licences for manufacture of cosmetics and ensure that the cosmetic products marketed by licensed manufactures conform to the specified standards prescribed under the Rules.

Sale of synthetic milk products

†222. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the fact that a large scale trade of synthetic milk and poisonous spurious ghee has been exposed;

(b) if so, the numbers of persons against whom action have been initiated as on date during last six months, State-wise;

(c) whether Government would take effective steps to stop the trade of synthetic and poisonous milk and ghee keeping in view the health of common people; and

(d) if so, the details of the effective steps taken and if not, the reasons for the callous attitude of Government towards common people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) It has come to the notice of the Government through certain press reports about the production and sale of spurious milk in some parts of the country.

(b) Action against such persons is taken by the concerned State Governments under the Prevention of Food Adulteration (PFA) Act, 1954.

†Original notice of the question was received in Hindi.